GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:84
ANSWERED ON:21.07.2015
Andhra Pradesh Re-organisation Act
Galla Shri Jayadev

Will the Minister of HOME AFFAIRS be pleased to state:

(a) The present status of implementation of various Sections of the Andhra Pradesh Re-organisation Act, Section-wise;

(b) Whether there have been problems relating to security of life and property of residents in Hyderabad in the recent past;

(c) if so, whether it is a fact that Section 8 of the Act mandates to ensure security of life and property of citizens residing in Hyderabad;

(d) If so, the details thereof;

(e) Whether Andhra Pradesh has taken advice from the State Cabinet of Telangana in this regard; and

(f) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a): The State of Telangana came into existence with effect from 02nd June 2014. The Andhra Pradesh Reorganization Act, 2014 has made lot of provisions for overall development of the successor States of Andhra Pradesh as well as Telangana . Various Ministries have to implement the projects as listed out in schedule -13 as well as different Sections of the
......2/

L.S .US .Q.NO .84 FOR 21.7.2015
Andhra Pradesh Re-organisation Act. Being the nodal Ministry implementation of these provisions of the Act is being closely monitored by the Ministry of Home Affairs.
(b) : No, Madam.
(C)& (D): Yes, Madam .As per section 8 (1) of the Act, for the purposes of administration of the common capital area of Hyderabad for both the States , the Governor shall have special responsibility for the security of life ,Liberty and Property of all those who reside in such area. Further, section 8(2) extends the responsibility of the Governor of Andhra Pradesh & Telangana to matters such as law and order, internal security and security of vital installations, and management and allocation of Government building in the common capital area.
(e)& (f): No such instance has come to the notice of this Ministry.